

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4361  
ANSWERED ON:06.12.2010  
FUNDS FOR RURAL DEVELOPMENT  
Pandey Shri Ravindra Kumar

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the funds allocated by the twelfth and thirteenth Finance Commission for rural development schemes in the country, State-wise;
- (b) the funds sanctioned and released to each States/UTs including Jharkhand and Bihar under each of rural development schemes preferably Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last three years and the current year alongwith the amount incurred by the concerned States;
- (c) whether the Government has conducted any survey in the country for the funds allocated by the Finance Commission for rural development and the Status of expenditure thereof; and
- (d) if so, the details thereof and the actual amount incurred by the State Government in each project during the current year, State-wise.

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

- (a): The Twelfth and Thirteen Finance Commission have not recommended specific grants for rural development to States. These Commissions recommended various grants including grants of Panchayati Raj Institutions (PRIs), which could be applied to purpose of rural development. Statement showing state-wise allocations recommended by Twelfth and the Thirteenth Finance Commission and releases of grants for the award period 2005-10 and 2010-2015 respectively are at Annexure I & II.
- (b): State-wise details (including Jharkhand and Bihar) of fund releases and expenditure incurred during the last three years and the current year under the Pradhan Mantri Gram Sadak Yojana (PMGSY) is given at Annexure-III.
- (c)&(d): No such survey has been conducted.